

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-505**  
IB-211/ND/2022

**IN THE MATTER OF:**

JKM Infrastructure Pvt. Ltd.

**....Applicant**

**Vs.**

Cadillac Infotech Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 14.03.2023**

**CORAM:**

**SHRI ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv Gourav Mittra, Adv Abhinav Mukhi,  
Adv Shantanu Toman

For the Respondent : Adv Rohit Aggarwal, Adv Vashistha Parashar

**ORDER**

List the matter before the Regular Bench on **18.04.2023**.

**Sd/-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**